

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## NOTIFICATION

**DATED: ALLAHABAD: July 14, 2006**

**No. 1328 /DR(S)/2006**

Pursuant to Government office Memo No. 3010/II-4-06-12(1)/98 T.C.-11 dated 13.7.2006 Sri **Ishwar Dayal**, Additional District & Sessions Judge, Kanpur Nagar is posted/ appointed as Special Secretary & Additional L.R. (Nyay & Vidhai), U.P. Lucknow.

**No. 1329 /DR(S)/2006**

Sri **Pradeep Kumar-I**, Additional District & Sessions Judge, Lucknow to be Additional District & Sessions Judge/ Special Judge, Lucknow vice Sri Gyan Prakash (Shukla)-I.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Lucknow against the special court created for trying cases under the said Act. .

**No. 1330 /DR(S)/2006**

Sri **Gyan Prakash (Shukla)-I**, Special Judge/ Additional District & Sessions Judge, Lucknow to be Additional District & Sessions Judge, Lucknow.

**No. 1331 /DR(S)/2006**

Sri **Shakti Kant**, Additional District & Sessions Judge, Lucknow to be Additional District & Sessions Judge / Special Judge, Lucknow vice Sri Lalta Prasad-I.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Lucknow in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

**No. 1332 /DR(S)/2006**

Pursuant to Government office Memo No. 3010/II-4-06-12(1)/98 T.C.-11 dated 13.7.2006 Sri **Lalta Prasad-I**, Special Judge/ Additional District & Sessions Judge, Lucknow is posted/ appointed as Special Secretary & Additional L.R. (Nyay & Vidhai), U.P. Lucknow.

**BY ORDER OF THE COURT,**

Sd/-  
**(SWATANTRA SINGH)**  
**REGISTRAR GENERAL**

**No. 140 / DR (S)/ 2006, Dated: Allahabad: July 14, 2006.**

Copy forwarded for information and necessary action to:

1. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. ,(Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. The Registrar, High Court, Lucknow Bench, Lucknow,(Information available on E-mail).

7. The District & Sessions Judge, Lucknow & Kanpur Nagar.(Information available on E-mail).

The Officer mentioned above shall hand over charge and proceed to take over charge of his new posting immediately.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

8. (i) Sri Ishwar Dayal, Additional District & Sessions Judge, Kanpur Nagar.  
(ii) Sri Lalta Prasad-I, Special Judge/ Additional District & Sessions Judge, Lucknow.

You shall hand over charge and proceed to take over charge of your new posting immediately.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

9. The Publication Secretary, U.P. Judicial Services Association Office, A-1,River Bank Judges Colony, Lucknow.  
10. The Registrar (Confidential), High Court, Allahabad.  
11. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.  
12. The Assistant Registrar (Budget), High Court, Allahabad.  
13. The Section Officer (Confidential-B Section), High Court, Allahabad.  
14. The Section Officer (Admin.A-3 Section), High Court, Allahabad.  
15. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.  
16. P.S. to Hon'ble Administrative Judge, Lucknow & Kanpur Nagar. (Information available on E-mail).

**BY ORDER OF THE COURT.**

**Sd/-  
(K.K.RANJAN)  
DEPUTY REGISTRAR(SERVICES)**